

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10-03-2020

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : IBA/50/2020
NAME OF THE PETITIONER(S) : KVT CONCRETE
NAME OF THE RESPONDENT(S) : JAYASVI CONSTRUCTIONS PVT LTD
UNDER SECTION : SEC 9 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE

REPRESENTATION FOR WHOM

19.

IBA/502020

ORDER

None appears for the parties. It is seen from the order of this Tribunal dated 24.02.2020 that non-appearance of the Petitioner will result in dismissal of the petition. In the circumstances, this Tribunal is constrained to dismiss this petition for non-prosecution. This petition stands **dismissed for non-prosecution.**

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)